CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION NO. 84/2009

Sub: Petition under Section 146 read with Sections 142, 149 and 11 (2) of the Electricity Act, 2003.

.Date of hearing	:	28.7.2009
Coram	:	Dr. Pramod Deo, Chairperson Shri R.Krishnamoorthy, Member Shri S.Jayaraman, Member Shri V.S.Verma, Member
Petitioner	:	Global Energy Ltd., New Delhi
Respondents		 Principal Secretary, Govt. of Karnataka, Energy Department, Bangalore
		2. Chief Engineer, Karnataka State Load Despatch Centre, Bangalore
		3. Karnataka Power Transmission Corporation Limited, Bangalore
		4. Western Regional Load Despatch Centre, Mumbai
Parties present	:	Shri Deepak Biswas, Advocate, SRSL Shri M.G.Ramachandran, Advocate, KPTCL

Learned counsel for the petitioner sought two weeks to time to file its rejoinder to the reply filed by KPTCL. The prayer was not opposed by learned counsel for KPTCL. The request was granted.

2. The application shall be re-notified on 20.8.2009.

Sd/-(K.S.Dhingra) Chief (Law)